

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3136
ANSWERED ON:27.07.2009
CREATION OF EMPLOYMENT IN UNORGANISED SECTOR
Sarvey Shri Sathyanarayana;Sethi Shri Arjun Charan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any study relating to job losses in the unorganised sector due to recent economic slowdown;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government to create new/alternative employment opportunities for this sector?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a): No, Madam.

(b) & (c): Recognizing the serious problems of unemployment, the National Rural Employment Guarantee Act, 2005 was enacted, which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least 100 days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. A very significant feature of this Act is that if a workers who has applied for work under NREGA is not provided employment within 15 days from the date on which work is requested, an unemployment allowance shall be payable by the State Government at the rate prescribed in the Act. In addition to the Government is implementing a number of employment generation schemes, such as Swarnjayanti Gram Swarojgar Yojana (SGSY), Swarn Jayanti Shahari Rojgar Yojana (SJSRY) and Prime Minister's Employment Generation Programme (PMEGP). The PMEGP has been launched in August, 2008 for implementation from 2008-09 to 2012-13 with an estimated expenditure of Rs. 4,735/- crore towards margin money and Rs. 250/- crore towards backward forward linkages with the target for generation of 37.37 lakh additional employment opportunities.